


NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 04.15 P.M. ON 20/12/19

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/58/2017
NAME OF THE PETITIONER(S) : H.S. RAMESH KUMAR SURANA & 1
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD & 3ORS
SECTION : 241/242 OF CA 2013

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
	Aashish Jain kunia Prapti Mehta (For Surana & Surana)	For the Respondent	

ORDER

No representation on behalf of the Petitioners.

At request of the Respondents counsel, post this matter on 24.01.2020.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical)

vs

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)